

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 501 of 2004

Jabalpur, this the 16th day of July, 2004

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Judicial Member

Smt. Kapoora Bai, Wd/o. Late Shri Gulab Singh, aged about 59 years, resident of Village Paraswada, Tahsil Baihar, Distt. Balaghat. ... Applicant

(By Advocate - Shri Arun Shukla on behalf of Shri G.S. Ahluwalia)

V e r s u s

1. Union of India, through Secretary, Deptt. of Posts & Telecom, New Delhi.
2. Chief General Post Master, Madhya Pradesh, Rangmahal, Bhopal.
3. Senior Superintendent, Post Office, Balaghat. ... Respondents

O R D E R (Oral)

By M.F. Singh, Vice Chairman -

By filing this Original Application, the applicant has sought direction to the respondents to pay family pension to the applicant with arrears thereon at the rate of 12% per annum.

2. The brief facts of the case are that the husband of the applicant retired as Male Overseer in the Post Office, Balaghat. He expired on 23rd November, 1999. The applicant who is wife of the deceased Government servant is entitled for family pension. The respondents have not granted her family pension although her husband expired in the year 1999. She has submitted a representation in this regard on 13th March, 2000 addressed to the Chief Postmaster General, Bhopal. Till now the respondents have not decided this representation of the applicant. Aggrieved by this the

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applicant has filed this Original Application claiming the aforesaid reliefs.

3. In the circumstances, we feel that ends of justice would be met if we direct the Chief Postmaster General, Bhopal i.e. respondent No. 2 to consider and decide the representation of the applicant dated 13th March, 2000 by passing a speaking detailed and reasoned order within a period of three months from the date of receipt of copy of this order. We do so accordingly. The learned counsel for the applicant is directed to send a copy of this order alongwith the petition to the respondent No. 2 within a period of 15 days from the date of receipt of copy of this order.

4. Accordingly, the Original Application stands disposed of at the admission stage itself.

(Madan Mohan)  
Judicial Member

(M.P. Singh)  
Vice Chairman

"SA"

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि अत्रो पितः:-

- (1) सचिव, उच्च न्यायालय वार एरोसिस्थान, जबलपुर
- (2) आवेदक श्री/श्रीमती/शु.....के काउंसल
- (3) प्रत्यक्षी श्री/श्रीमती/शु.....के काउंसल
- (4) कंसलर, कोष 3, जबलपुर न्यायालय  
सूचना एवं आवश्यक कार्यवाही हेतु

Arun Shukla  
Advocate

उप रजिस्ट्रार

4-8-04

Issued  
on 4-8-04  
SS